

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 147, 148 and 150 of 2013

Dated : 9th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Torrent Power Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Chetan Bundela

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1 with
Mr. S.R. Pandey, Legal Adviser,
GERC

ORDER

We have heard the learned Counsel for the Respondents.

Post the matter for further hearing on **17th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**